Ordinance Summary

The Salary, Allowances and Pension of Members of Parliament (Amendment) Ordinance, 2020


- **Reduction in salaries:** The Act entitles a Member of Parliament (MP) to receive a salary of Rs 1,00,000 per month during his term. The Ordinance reduces the salary of MPs by 30% for a period of one year. This is to raise resources to meet the urgent needs arising out of the COVID-19 pandemic. The reduction will apply from April 2020.

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